## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4453
ANSWERED ON:30.08.2011
PREPAREDNESS FOR NATURAL DISASTERS
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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the preparedness of the Government to deal with severe type of natural calamities/disaster in the country;
- (b) the fund allocated in this regard, State-wise;
- (c) whether the Government also proposes to formulate any scheme to deal with natural calamities/disaster in the country;
- (d) if so, the details thereof;
- (e) whether the Government proposes to impart training to persons/volunteers in disaster management; and
- (f) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): In order to strengthen the existing disaster management system, the Disaster Management Act, 2005 was enacted and notified on December 26, 2005. The Act provides for institutional mechanisms for drawing up and monitoring the implementation of the disaster management plans, ensuring measures by various wings of Government for prevention, mitigating and minimize effects of calamities and for undertaking a holistic, coordinated, and prompt response to any calamity situation in the country.

As per the Act, the Central Government has constituted the National Disaster Management Authority (NDMA) with the responsibility for laying down the policies, plans, and guidelines for disaster managements. Similarly State Disaster Management Authorities (SDMAs) and District Disaster Management Authorities (DDMAs) have been constituted at the State and District Level.

Besides making institutional arrangements, the Govt. of India keeps aircraft, boats, specialist teams of Armed Forces, Central Para Military Forces and personnel of National Disaster Response Force, and essential commodities including medical stores, restoration of critical infrastructure facilities in readiness for deployment in disaster situation where ever required.

The early warning is provided by the forecasting agencies of Government of India on real time basis for the impending disasters to all the concerned stakeholders for taking appropriate precautionary measures.

For financial arrangements the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) at the State and National level respectively have been constituted for immediate relief purpose during severe natural Calamity. The SDRF is shared in the ratio of 90:10 in case of Special Category States and 75:25 in case of General category States between Central Government and State Government respectively A statement showing State-wise allocation of SDRF for the period of 2010-11 to 2014-15 is given at Annexure-I.

(c) & (d): NDMA has already released about 25 guidelines on management of natural and man made disasters. National Policy on Disaster Management (NPDM) which covers all aspects of disaster management has also been released.

A Scheme for Strengthening of Fire and Emergency Services was launched in 2009 within an outlay of Rs. 200 crore for procurement of fire fighting equipments, fire hazard and risk analysis, awareness generation and training of trainers. The National Fire Service College at Nagpur is being upgraded at a cost of Rs. 205 crore for enhancing the capacity for training in the area of fire fighting. Also a Centrally

Sponsored Scheme at a cost of Rs. 100 crore was launched in 2009 for Revamping of Civil Defence set up in the country by way of strengthening of existing infrastructure and creation of new training institutes in addition to training camps/ exercises and publicity/awareness.

The National Cyclone Risk Mitigation Project (NCRMP), to be implemented in Cyclone Prone Coastal States/ UTs has been approved at a cost of Rs. 1496.71 crore to upgrade cyclone forecasting, tracking and warning systems and capacity building in multi-hazard risk management; and to construct major infrastructure including multipurpose cyclone shelters and embankments.

National Emergency Communication Plan (Phase-II) has been sanctioned at a cost of Rs. 76.76 crore to provide V-SATS for voice, data and video communication between National Operation Centre, NDRF and NDMA.

A Pilot Project on School Safety has also been launched at a cost of Rs.48.47 crore to promote culture of safety in schools.

(e) & (f): As per the DM Act 2005, National Institute of Disaster Management (NIDM) has been created. NIDM has been entrusted with the responsibility of training, capacity development human resource development, research, documentation and public awareness in the field of disaster management. The Institute has been conducting training programme for senior and middle level government functionaries from Central government, State/UT governments and others

Similarly under the aegis of NIDM, State Administrative Institutes and other training institutes in the States/ UTs are also providing required training to stakeholders including Government functionaries.

A Capacity Building Grant of Rs. 525 crore has been made available to the States for taking up capacity development activities. State-wise allocation of Capacity Building Fund is given at Annexure-II.